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**LOK SABHA SECRETARIAT**

**PARLIAMENT HOUSE  
NEW DELHI - 110 001**

**No. 21/1(1)/2021/T (B)**

**Dated the 4<sup>th</sup> February, 2021  
Magha 15, 1942 (Saka)**

**NOTIFICATION**

**No. 21/1(1)/2021/T(B)** Shri P. K. Kunhalikutty, an elected member of Lok Sabha from Malappuram Parliamentary Constituency of Kerala has resigned his seat in Lok Sabha and his resignation has been accepted by the Speaker with effect from 03 February, 2021.

**Utpal Kumar Singh  
Secretary General**

**No. 21/1(1)/2021/T (B)**

**Dated the 04<sup>th</sup> February, 2021  
Magha 15, 1942 (Saka)**

- I. Copy forwarded to Shri P. K. Kunhalikutty, Ex-MP.
- II. Copy forwarded to: -
1. President's Secretariat; Prime Minister's Secretariat; Rajya Sabha Secretariat; Election Commission of India; All Ministries/Departments of Government of India.
  2. The Chief Electoral Officer, Thiruvananthapuram, Kerala.
  3. Liaison Officer, Directorate of Estate, Parliament House Annexe, New Delhi.
  4. Secretary, New Delhi Municipal Council, New Delhi.
  5. Liaison Officer (Telephones), Parliament House Annexe, New Delhi.
  6. All Officers and Branches of Lok Sabha Secretariat.

*P.C.T.*  
*4.2.2021*  
**(P. C. Tripathy)  
Joint Secretary**